

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 3232.
TO BE ANSWERED ON WEDNESDAY, THE 23RD MARCH, 2022.**

NEW INDUSTRIES IN KARNATAKA

**3232. SHRI SANGANNA AMARAPPA:
DR. UMESH G. JADHAV:
SHRI B.Y. RAGHAVENDRA:
SHRI PRATHAP SIMHA:
SHRI S. MUNISWAMY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is planning to start and operate new industries in the rural areas of Karnataka;
- (b) if so, the names of the districts, where the said industries are likely to be operated on pilot project basis; and
- (c) if not, the reasons therefor?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** Industries is primarily a State subject except for the specific items mentioned in the Union List of Constitution of India. The Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country from time to time. Government of India also provides a framework of reforms for improving business environment across States.

As per information provided by the State Government, the Government of Karnataka provides required infrastructure support to private entrepreneurs to set up industries on priority to promote sustainable, balanced and inclusive industrial growth in the State. Also, Industrial Policy 2020-25 is in force with special focus on the industrial growth in rural areas. Provisions have been made under Industrial Policy to encourage private entrepreneurs by providing incentives and concessions as below:

- Exemption from Stamp duty and concessional Registration Charges

- Reimbursement of Land Conversion fee
- Exemption from tax on Electricity tariff for MSMEs
- Power subsidy for MSMEs
- Support to Artisans
- Subsidy for setting up Effluent Treatment Plant
- Subsidy for setting of Common Effluent Treatment plant /industrial Hazardous waste disposal projects by a private investors
- Investment subsidy for Anchor industries
- Investment promotion subsidy based on Turnover areas

(c): Does not arise.
